

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2022**

Sl. No.	Nature	Opening balance as on 01.03.2022	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.03.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	54	0			0			1	1	53	1
2	WA	532	68	1		69			49	49	552	0
3	WPC	9264	488	3	4	495			325	325	9434	5
4	WPL	1019	11	1		12			17	17	1014	11
5	WPS	16122	898	1		899	5		687	692	16329	72
6	WPT	652	76			76	2		28	30	698	2
7	WPCR	2307	86	2		88	3		43	46	2349	0
8	WPPIL	267	17			17			12	12	272	1
9	WP 227	1564	46			46			43	43	1567	7
10	WPHC	9	0			0			1	1	8	0
A	TOTAL (1 to 10)	31790	1690	8	4	1702	10	0	1206	1216	32276	99
1	FA	3037	14	1		15			34	34	3018	20
2	FAM	495	0	4	1	5			28	28	472	10
3	FA(MAT)	203	20	2		22			5	5	220	0
4	SA	5345	70			70			17	17	5398	12
5	MA	300	16	2		18			6	6	312	2
6	MAC	8229	146	1		147			73	73	8303	26
7	CR	290	12	1		13			5	5	298	0
8	MCC	787	59			59	2		57	59	787	1
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	3	0			0			0	0	3	0
12	TPC	132	11			11			5	5	138	0
13	CONT	2181	93			93			44	44	2230	0
14	ITA	4	0			0			0	0	4	0
15	ARBA	242	5			5	1		2	3	244	0
16	ARBAP	10	1			1			2	2	9	0
17	ARBR	60	0			0			5	5	55	0
18	TAXC	112	0			0			1	1	111	0
19	REVP	214	18		2	20			17	17	217	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	21662	465	11	3	479	3	0	301	304	21837	71
TOTAL (A+B)		53452	2155	19	7	2181	13	0	1507	1520	54113	170
MAIN CRIMINAL CASES												
1	CRREF	7	0			0			0	0	7	0
2	CRA	15295	186			186			116	116	15365	56
3	CRR	5659	132			132	2		24	26	5765	2
4	MCRC	1595	1058			1058			939	939	1714	0
5	MCRCA u/s 438 CrPC	315	155			155			95	95	375	0
6	CONTR	8	0			0	1		1	2	6	2
7	CRMP	4198	188			188	1		109	110	4276	9
8	TPCR	48	5			5			8	8	45	0
9	ACQA	2970	31		1	32			18	18	2984	12
C	TOTAL (1 to 9)	30095	1755	0	1	1756	4	0	1310	1314	30537	81
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		83547	3910	19	8	3937	17	0	2817	2834	84650	251
PENDENCY INCREASE/DECREASE		83547	INCREASE (+1103)								84650	

Over 5 Years Pendency as on 01.03.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.03.2022	Over 5 Years Decrease Pendency during the month
24168	6	251	23923	-245

(SANTOSH KUMAR TIWARI)
REGISTRAR (JUDICIAL)